

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. Q15/111/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016.


NAME OF THE COMPANY: Akhtar Ali

Vs.

Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

| Sl. No. | Name | Designation | Representation | Signature |
|---------|------|-------------|----------------|-----------|
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| 1. | Diggaj Pathak, Adv. | | R-1 |  |
| 2. | Shobhit Chauhan | | For Jayant | |

Order dated 29.11.2016 *Avadhani*

CP No.15/111/2004 Akhtar Ali Vs. Hind Chemicals Ltd.

Learned Counsel for the first Respondent reported that
the appeal is still pending, List the matter on 20.02.2017.

List on 20.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)

 (Judicial Member)

Dated 29.11.2016